

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 140 of 2008
in
OA No. 1803 of 2004



New Delhi this the 22nd day of April, 2008

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Veena Chhotray, Member (A)

Shri B.P. Saxena
C/o Purushottam Saxena,
Qtr. No.7, P.N.T. Colony,
Pai Bagh, Bharatpur,
Presently at Qtr. No., Gali No.
Kundan Nagar, Laxmi Nagar, New Delhi.

.. Applicants

(None present)

VERSUS

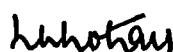
1. Union of India
Through Sh. Siddharth Behura,
Secretary, Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan, New Delhi.
2. Shri Mohan Lal Gumar
Chief General Manager, Telecom,
Department of Telecommunication,
Jaipur, Rajasthan.
3. Shri Nathuram Singh
General Manager, Telecom District,
Department of Telecommunication, Bharat Sanchar Nigam Limited,
Bharatpur, Rajasthan.
4. Shri R.C. Gupta
Chief Accounts Officer,
C/o General Manager, Telecom District,
Bharat Sanchar Nigam Limited, Bharatpur, Rajasthan.
5. Shri Mula Ram,
Accounts Oficer,
C/o Chief General Manager, Telecom, Rajasthan Circle,
D.T.O. Cell, Jaipur, Rajasthan.

.. Respondents

O R D E R (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

Applicant is not present even today. There is no case to initiate contempt proceedings. The Contempt Petition is closed with liberty to the applicant to challenge the order appropriately.



(Mrs. Veena Chhotray)
Member (A)



(M. Ramachandran)
Vice Chairman (J)

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